

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH RESEARCH**

**LOK SABHA
UNSTARRED QUESTION NO. 3348
TO BE ANSWERED ON 5TH AUGUST, 2016**

EFFECTS OF MEDICINES

**3348. SHRI PINAKI MISRA:
SHRI PASHUPATI NATH SINGH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the patients are entitled to aware of the good and bad effects of the medicines prescribed by the doctors treating them;
- (b) if so, the details thereof and the procedures/rules/guidelines laid down in this regard along with the number of research centers existing in the country to monitor the good or bad effects of the medicines, State/UT-wise;
- (c) whether a number of cases of side effects of medicine reported during the last three years, if so, the details thereof and the action taken by the Government thereon; and
- (d) the steps taken by the Government to make the patients aware of the effects of medicines used to treat them?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) & (b): Patients are entitled to be aware of good and bad effects of medicines prescribed by the Doctors treating them. The clinical practice informing patients about his illness and treatment is mentioned in Good Ethical Practices guidelines. There is a Pharmacovigilance programme to monitor and report every Adverse Drug Reaction (ADR) of all the medicines. The programme has standard operative procedures for the purpose. There also is a toll free number for reporting ADR. Pharmacovigilance is done by ADR monitoring centres to monitor the bad effect of medicines.

(c) & (d): Number of cases of side effects of medicines reported during the last three years in three different Central Government Hospitals in Delhi, i.e., Safdarjung Hospital and V. M. M. C, Dr. Ram Manohar Lohia (RML) Hospital and Lady Hardinge Medical College and Associated (LHMC&A) Hospitals are as under:

Hospital	No. of cases		
	2014	2015	2016
Safdarjung Hospital	131	330	203 (upto July)
(LHMC&A) Hospitals	1983	1815	0874 (upto July)

No side effects of medicines have been observed by Dr. RML Hospital during the last three years. (Source: Directorate General of Health Services).

The duties and responsibilities of the medical professionals are elaborated in Indian Medical Council (Professional Conduct, Etiquette and Ethics) Regulations 2002 and all medical practitioners are required to sign a declaration to abide by the said code of medical ethics.